

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-321**  
Appeal No- 363/ND/2019

**IN THE MATTER OF:**

Evercool Plastronics Pvt Ltd

**Vs**

RoC

...Applicant

...Respondent

**SECTION**

U/s 252

Order delivered on 24.02.2020

**CORAM:**

**SHRI ABNI RANJAN KUMAR SINHA**  
**HON'BLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant

For the Respondent

:

: Mrs. Sweety Khattar Kumar, Ld. ARoC

**ORDER**

Ld. Counsel for the petitioner appeared and seeks time to file additional documents. Accordingly, two weeks' time is granted to file the same. List the case for 26.03.2020.

sdl-

(K.K. VOHRA)  
MEMBER (T)

(Khushboo)

sdl-

(ABNI RANJAN KUMAR SINHA)  
MEMBER (J)